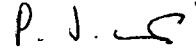


Date	Office Report	Orders
		<p>9 21-12-94 CP 202/94 in BA 470/94 Present: Shri GD Bhandari counsel for the applicant. The learned counsel for the applicant states that the applicant is satisfied with the amount paid to him through cheque which was delivered on the last hearing and therefore the applicant does not want to press this application. This application is accordingly consigned to record. There shall be no order as to costs. Notice issued is hereby discharged.</p> <p>P. J.  (P.T.THIRUENGADAM) Member(A)</p> <p> (S.C.MATHUR) Chairman.</p>